Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu
*****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 16778 - JK (LD) of 2025
DATED: - 14 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
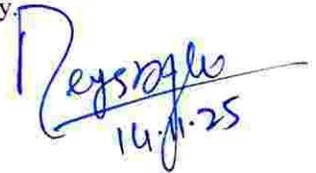Dated: 14.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)
Deputy Legal Remembrancer

S.No.	Case No.	Title	OIC
1.	O.A No. 163/2025	Naseer Ahmad Mir V/S UT of J&K and Ors.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
2.	WP(C) No. 2432/2025	Yasir Mustafa Khoja V/S UOI and Ors.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
3.	WP(C) No. 3291/2023/25	Faroze Hussain Haji V/S UOI and Ors.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
4.	WP(C) No. 2264/2025	Basit Rafiq Bawani V/S UOI and Ors.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
5.	WP(C) 2192/2025	Durafshan Yousuf V/S UOI and Ors.	Sh. Muzaffar Ahmad DYSP CID SB Kashmir (PID No. EXK-952281)
6.	WP(C) No. 2551/2025	Ghulam Rasool Baba V/S UOI and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
7.	WP(C) No. 2687/2025	Dr, Ufaira Ghani V/S UT of J&K and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
8.	WP (C) No.-- /2025	Dr. Sajad Ahmad Bhat V/S UT of J&K and others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
9.	WP(C) No. 1756/2025	Ravi Kumar V/s UT of J&K and others.	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
10.	WP(C) No. 2837/2025	Satnam Singh V/s Union of India and others.	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
11.	WP(C) No. 2778/2025	Aaqib Rashid Malla V/S Union of India and others	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
12.	WP (C) No.2712/2025	Tahmeena Nargis V/S UT of J&K and others	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
13.	WP (C) No.668/2025	Shujah Bilal Khan V/S UT of J&K and others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
14.	WP (C) No.2517/2025	Shabir Ahmad Najar V/S Union of India and others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
15.	WP(C) No. 2752/2025	Iqra Model School V/S UT of J&K and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
16.	WP(C) No. 2734/2025	Nowshen Jan V/S UT of J&K and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
17.	WP(C) No. 2334/2025	Syed Mohd Rafiq Shah V/S UT of J&K and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
18.	WP(C) No. 2517/2025	Shabir Ahmad Najar V/S UT of J&K and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)